

PROFORMA FOR DECLARATION OF ASSETS

(As On 31.03.2012)

Name of Officer (In Full)

Narendra Singh Chawla

Date of Birth

27-05-1963

Present Post held

Additional Distt. & Sessions Judge Gariaband

Immovable Property				
Name of District, Sub-Division Taluka and Village in which property is situated	Name and details of Property		If not in own name. State in whose name held and his/her relationship to the Govt. Servant	How acquired? Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired
	Housing and other Buildings	Land		
1	2	3	4	5
(1) Village Taluka Sub Dn & Distt. Mahasamund	House, Shops & Building Name-Pritam Pride in Kh. No. 1197, 1199 & 3 Shops Near Railway Crossing		S. Jaspal Singh-Brother Amarjeet Singh- Brother Smt.Harnam Kaur-Mother	Inheritance after death of my father S. Pritam Singh on 31.01.1978, I will get 1/5 Share from HUF. in the year 2006-07 reconstruction was done by mine brothers after selling some shops & Bank Loan was taken.
(1A) Village Taluka Sub Dn & Distt. Mahasamund		Kh. NO. 1209/1, 1529, 697/2 & Old Ara Mill Land	S. Jaspal Singh-Brother Amarjeet Singh- Brother Smt.Harnam Kaur-Mother	Inheritance after death of my father S. Pritam Singh on 31.01.1978, I will get 1/5 Share from HUF.
(2) Village Pitiajhar Taluka & Distt. Mahasamund		Kh. No. 9/1, 9/2, 11/1, 11/2, 72/27, 20/1 Area approx. 18 acre, agriculture Land & Plot	Narendra Singh-Self Late Gurdeep Singh- Brother	
(3) Village Lalpur Bagbahra Taluka & Distt. Mahasamund	Old House	Plot Kh. No. 33/28, 33/29		
(4) Village Dharampura Taluka & Distt. Raipur		Plot Kh. No. 21/1/ Kh/2, 0.125 hac		by purchase on 16.05.1991 From Anand Surana
(5) Village Taluka & Distt. Raipur- Riddhi Siddhi Coloney Near Avanti Vihar	House No. 22			by purchase on 29.03.05 & 31.03.06 From Satish Jain
(6) Village Dharampura Taluka & Distt. Raipur		Plote No. 21 (Under Construction) 4842 Sqft.		by purchase on 10.03.2008 From CG Housing Bord Raipur

Movable Property (Valued Above 25,000/- of Rs.)

Name of Articles -

Hyundai accent Car – CG 04, E 5000 (Model 2005)

Honda activa Scooter – CG 04, CX 7733

Jewellery (Lump Sum)

Jewellery (Worth Rs.) Total gold 600 grams (Istri Dhan spouse 500 gm.) Appro.

(Self- 100 gm.) Appro. } Rs 15,60,000

Shares/Debentures

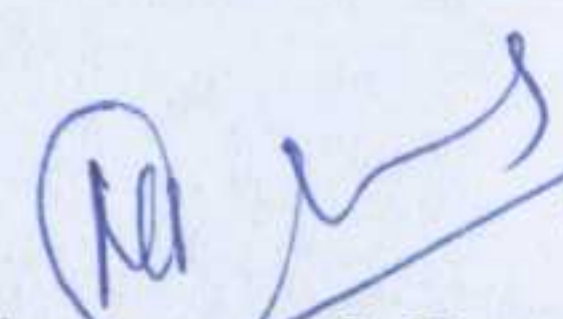
Name of Issuing Company 1	Nos. Of Shares 2
(1) I.D.F.C. Infraction Bond	Rs. 20,000
(2) L & T. Infraction Bond	Rs. 20,000
(3) Reliance Mutual Fund S.I.P.	Rs. 24,000
(4) D.S.P. Black Rock Mutual Fund S.I.P.	Rs. 21,000

Life Insurance Policy & Others

Name of Issuing Company 1	Amount 2
(1) L.I.C. of India Jeevan Surbhi 25-11-2001 to 25-11-2016 Money Back 28-05-1998 to 28-05-2018 Marriage End. Plan 28-11-2000 to 28-11-2018	Rs. 11220 Yly sum assured Rs. 1 Lac Rs. 6564 Yly sum assured Rs. 1 Lac Rs. 10955 Yly sum assured Rs. 2 Lac
(2) Aviva Insurance Co. Life Long Unit Linked 31-03-2006 to 31-03-2049 (Joint)	Rs. 20,000 Yly sum assured Rs. 4 Lac
(3) Max. Life Insurance Co. Smart Steps plus 21-10-2008 to 21-10-2021 Smart Steps plus 12-10-2008 to 12-10-2018 (Spouse)	Rs. 9,000 Qly sum assured Rs. 4.5 Lac Rs. 9,000 Qly sum assured Rs. 3.6 Lac
(4) L.I.C. Term plan Without Profit 05-05-2011 to 05-05-2033	Rs. 29610 Yly sum assured Rs. 30 Lac
(5) S.B.I. Life Smart Performer 15-03-2011 to 31-08-2020	Rs. 50,000 Yly

Bank Deposites/Securities & Investments			
	Name of Bank 1	City 2	Amount Rs. 3
1) Fixed Deposites	(1) HDFC SAI Nager	Raipur	1,00,000
	(2) S.B.I	P.B.B. Raipur	30,000 (Spouse)
2) Savings Bank A/CS	(1) Canara Bank SB A/C Raipur		4122
	(2) S.B.I. Gariaband (joint) A/C		4264
	(3) S.B.I. P.B.B. Raipur (joint) A/C		12918
	(4) R/D A/c S.B.I.(Spouse)	Gariaband	80,000
	(5) S.B.I. .(Spouse) A/c	Gariaband	1357
3) PPF			Nil
4) GPF			14,60,922
5) NSS			Nil
6) Others	Cash		2,78,612
7) Liabilities	(1) Housing Loan From S.B.I.	Gariaband	8,85,587
	(2) Personal Loan From S.B.I.	Gariaband	2,67,995

1 In Case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated
Note :- The expected declaration of assets is subject to Provisions of C.G. Civil Services (Conduct) Rules 1965.


10-1-2
Signature & Date